6 per cent (6160 MW)of the total installed capacity in the country, as on 31.3.2005. As much as 18 per cent, *i.e.*, 2643 MW of the power generating installed capacity that has been commissioned during the first 3 years of the 10th Plan (2002—2007) has come from renwables. Of this, 13 per cent (1967MW) has come from wind power, around 3 per cent (407 MW) from bio-power and 2 per cent (267 MW) from small-hydro power, which is highly satisfactory.

Assessment of distribution network in States

3078. SHRI SHANTARAM LAXMAN NAIK: Will the Minister of POWER be pleased to state:

- (a) whether Government have made assessment of distribution network of power in various States;
- (b) whether Government proposes to improve distribution network in the State of Goa;
 - (c) whether any assistance has been given in the past; and
 - (d) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.M.SAYEED): (a) All the State Power Utilities (SPUs) are required to assess the distribution network in consultation with the Advisor-cum-Consultants (AcCs), namely National Thermal Power Corporation (NTPC) and Power Grid Corporation of India Ltd.(PGCIL), appointed under the Accelerated Power Development and Reforms Programme(APDRP). Based on the ground realities of their distribution network, SPUs prepare Detailed Project Reports (DPRs) and forward the same through their AcC concerned to the Ministry of Power for availing funds under APDRP for strengthening and upgradation of the sub-transmission and distribution network.

(b) to (d) The Government of India has sanctioned 7 projects for upgradation and strengthening of sub-transmission and distribution amounting to Rs.302.40 crores to the State of Goa under Accelerated Power Development and Reforms Programme (APDRP) so far the out of which the APDRP component is 151.20 crores. The Government has released Rs. 113.40 crores to Goa under the programme so far.